

Advertisement

HIGH COURT OF CHHATTISGARH : BILASPUR

As per the directions of Hon'ble the Supreme Court given in C.A. 1867/06 on 04.01.07 in the matter of Malik Mazhar Sultan and Another V/s U.P. Public Service Commission & Ors., 25% of the vacancies in the cadre of District Judge (Entry Level) has to be filled by promotion through "Limited Competitive Examination" from Civil Judges (Senior Division) having not less than five years of qualifying service as Senior Civil Judge.

Notification in this regard has already been published vide notification no. 2527/S & A Cell/09 dated 31.03.09

Applications are invited in the prescribed format annexed herewith from the eligible Senior Civil Judges having not less than 5 years of qualifying service as Senior Civil Judge for filling up of 02 (Two) vacancies in the cadre of District Judge (Entry Level) through limited competitive examination.

The Senior Civil Judges having not less than 5 years of qualifying service as Senior Civil Judges including judges posted in Fast Track Courts on ad-hoc basis shall only be eligible to appear in the above examination.

The application shall be sent through concerned District Judges and an advanced copy to be sent directly to the Registrar General and the same should reach this Registry on or before 15th May 2009. The applications received after 15th May shall not be entertained.

Annexed- 1. Format of application
2. Scheme of Examination

**By order of
High Court of Chhattisgarh**

Registrar General

FORMAT

(Must be typewritten in A4 size paper)

APPLICATION FOR APPOINTMENT TO THE POST OF DISTRICT JUDGE
(ENTRY LEVEL) THROUGH LIMITED COMPETITIVE EXAMINATION
UNDER RULE 5(1)(b)
IN CHHATTISGARH HIGHER JUDICIAL SERVICE

Roll No.

(For office use only)

Centre:-

(For office use only)

Affix your
recent passport
size photograph
here

1. Full name in **BLOCK LETTERS** :.....
2. Father's/Husband's Name :.....
3. Date of Birth :.....
3. Date of appointment as
Civil Judge Class-I :.....
4. Period of service as
Civil Judge Class-I as on 01.01.09 :.....
5. Place of present posting :.....

Place:.....

Signature of the Applicant

Date:.....

Scheme of Examination

Competitive Departmental Examination of 2 papers of 2 hours each. duration each

Competitive Examination:-

I- Paper-I Law (Maximum marks 100)

- (a) The Code of Civil Procedure, 1908
(Maximum marks 25)
- (b) The Code of Criminal Procedure, 1973
(Maximum marks 25)
- (c) The Indian Evidence Act, 1872
(Maximum marks 25)
- (d) Principles of Pleadings and the Constitution of India
(Maximum marks 25)

II- Paper-II Law (Maximum marks 100)

- (a) Framing of Issues and writing of Judgment in Civil Cases.
(Maximum marks 40)
- (b) Framing of charges and writing of Judgment in Criminal Cases.
(Maximum marks 40)
- (c) Translation-
(a) English to Hindi 10 marks
(b) Hindi to English 10 marks

III-Performance appraisal 50 marks

IV -Viva Voce 50 marks
